

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021 (AS ON 31-12-2020)

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|-------------------------------------|------------------------|------------------------|-------------------|
| 1. Name of the officer (in full) | : MADAN MOHAN KHANTWAL | 4. Date of appointment | : 20-08-2019 |
| 2. Service to which officer belongs | : FSSAI | 5. Present pay | : PL-10, 65,000/- |
| 3. Present Post held | : ASSTT DIR (VIG/HR) | 6. Date of birth | : 03-09-1969 |
| 7. Section where employed | : HR DIVISION | | |

Name of district, sub-division, Taluk and Village in which the property is situated	Name and details of property		Present value	If not in own name, state in whose name held and his/her relationship to the Govt employee	How acquired, whether by purchase, lease, mortgage, inheritance, gift or otherwise, with date of acquisition and name with details of person/persons from whom acquired	Annual income from the property	Remarks
	Housing & other Building	Land					
Vill – Ramgarh, Mauja Sheesambara, Pargana-Pachchuwadun, District – Dehradun, Uttarakhand	---	178.47 Sq Mtr at Khasra No.972, Rakba No. 1921	Rs.2.00 lakh	Own name	Acquired by purchase on 20-06-2011 from : (i) Ms. Saraswati Thapliyal, R/o 48, Hathi Badkalan, District Dehraudn, Uttarakhand; (ii) Ms. Alka Bhatt, R/o 58, Arya Nagar, District Dehraudn, Uttarakhand; and (iii) Ms. Beena Devi, R/o Vill. Mothrowala, District Dehraudn, Uttarakhand;	NIL	

Signature :

Madan

Name : Madan Mohan Khantwal

Designation : Assistant Director

Date : 08-01-2021